

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 34 of 2020

IN THE MATTER OF:

Anjana Sanghi & Ors.

...Appellants

Vs

Gireesh Kumar Sanghi & Ors.

....Respondents

Present:

For Appellants: Mr. Anirudh Wadhwa, Advocate

For Respondents: Mr. Yogesh Jagia, Advocate for Respondents No. 1 to 5 & 9

ORDER
(Through Virtual Mode)

24.06.2020 Learned Counsel for Respondents No. 1 to 5 & 9 states that he will file Reply Affidavits within a week. The same may be filed. Rejoinder, if any, may be filed by the Appellants within a week thereafter.

Learned Counsel for the Appellants to complete service of notices on other Respondents. After service of notices, other Respondents also to file Reply Affidavits within two weeks of service.

List the Appeal after four weeks.

[Justice A.I.S. Cheema]
Member(Judicial)

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)